

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UN-STARRED QUESTION NO. 2779
ANSWERED ON 17/03/2026

ENFORCEMENT DIRECTORATE RAIDS

2779 Shri Sukhendu Sekhar Ray:

Will the Minister of *Finance* be pleased to state:

- (a) the number of raids carried out by the Enforcement Directorate (ED) since 2021, year-wise and State-wise, including the cases against which these raids were carried out;
- (b) the number of arrests, convictions and acquittals registered by the ED in these cases, since 2021, case-wise, year-wise and State-wise; and
- (c) the number of cases filed by the ED that are pending trial or investigation, year-wise and State-wise since 2021 and the duration for which they have been pending?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) During the period from 01.04.2021 to 28.02.2026, the Directorate of Enforcement has initiated investigation in 4377 cases by recording of Enforcement Case Information Reports (ECIRs). Further, during the same period, Directorate has conducted 9964 searches under the provisions of PMLA, 2002. The Year-wise details are as per Annexure. The state-wise data is not maintained.
- (b) During the period from 01.04.2021 to 28.02.2026, Directorate has arrested 903 persons under the provisions of the PMLA, 2002. Year-wise details are as per Annexure. The state-wise data is not maintained.

Furthermore, as on 28.02.2026, the Special Courts of PMLA have delivered judgments on merits on the issue of Money-Laundering in 59 cases, out of which conviction orders have been passed in 56 cases convicting 124 accused. There are few cases where accused have been acquitted/discharged due to acquittal/discharge in predicate offence case or other reasons without considering/adjudicating the ED case. The state-wise data is not maintained. Year-wise details are as under :

Financial Year	No. of conviction orders secured	No. of accused convicted
2016-17	2	2
2017-18	2	2
2018-19	4	8
2019-20	4	7
2020-21	1	1
2021-22	3	4
2022-23	9	24
2023-24	13	19
2024-25	9	38
2025-26 (till 28.02.2026)	9	19
Total	56	124

(c) From 01.04.2021 till 28.02.2026, Directorate has recorded 4377 Enforcement Case Information Reports (ECIRs) under the provisions of Prevention of Money-Laundering Act, 2002 (PMLA). During the same period, in 1245 cases Prosecution Complaints (PCs) have been filed before the Special Courts (PMLA) praying for conviction of accused persons for money-laundering offences and confiscation of proceeds of crime involved. Further, in these cases, 447 Supplementary PCs have also been filed before the Special Courts, PMLA. The details of PCs and supplementary PCs filed are as per Annexure.

Further, after the amendment in PMLA by the Finance (No. 2) Act, 2019 (No. 23 of 2019) through insertion of proviso to Section 44(1)(b) w. e. f. 01.08.2019, Closure Report is required to be filed by Directorate before the Special Court, PMLA, in cases where no offence of money-laundering is made out. Since then, Directorate has filed Closure Report before the concerned Special Court in 93 cases where no offence of money-laundering is made out due to various reasons such as Closure of Schedule offence case, cases where the predicate offence Court finds no offence committed related to Schedule Offence defined under PMLA, quashing of Predicate Offence case etc. Prior to the aforesaid amendment (i.e. before 01.08.2019), cases where no money-laundering offence was made out were closed with the prior approval of regional Special Director of Enforcement. As such, since the inception of PMLA i.e. 01.07.2005 up to 31.07.2019, 1185 cases were closed.

Annexure

Year-wise details of the cases

Financial Year	Number of Searches conducted	Number of ECIRs Recorded	No. of persons arrested	No. of Prosecution Complaints filed + Supplementary PCs filed
2021-22	751	1116	105	128+46
2022-23	1441	953	165	172+61
2023-24	2600	698	272	281+100
2024-25	2317	775	214	333+124
2025-26 (till 28 February, 2026)	2855	835	147	331+116
Total	9964	4377	903	1245+447

*state-wise data is not maintained.
